

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.06.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 414 of 2021	Doha Bank Q.P.S.C. & Ors. Vs. Anish Nanavaty & Ors.	Shubhabrata Chakraborti	Aishani Das Rishabh Jalsani-R1 Saloni Thakker-R2 Nilang Desai-R3 Nishi Bhankharia-R4 & R5

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Registrar